GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO.258 TO BE ANSWERED ON 21st JULY, 2023

Beneficiaries under PMMSY

258. Shri Narhari Amin:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the objective of Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (b) the manner in which fish farmers are getting benefits from this scheme;
- (c) the total number of fish farmers who have received benefits under the scheme during the last one year, the details thereof, State-wise; and
- (d) the total number of fish farmers of Gujarat who have received financial benefit under the scheme along with the quantum of total benefit they have received, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing the flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of 5 years from financial year 2020-21 to FY 2024-25, with the objectives- (i) to harness the fisheries potential in a sustainable, responsible, inclusive and equitable manner, (ii) enhancing the fish production and productivity (iii) modernizing and strengthening of value chain - post-harvest management and quality improvement, (iv) doubling fishers and fish farmers' incomes and generation of employment, (v) enhancing contribution to Agriculture GVA and exports, (vi) social, physical and economic security for fishers and fish farmers and (vii) robust fisheries management and regulatory framework.

PMMSY inter-alia provides support to fish farmers by providing subsidy for area expansion, intensification, diversification, technological infusion and productive utilization of land and water through aquaculture activities such as construction of ponds for freshwater, saline and brackish water aquaculture, input support, hatcheries, rearing facilities, quality seed units and activities like Re-circulatory Aquaculture System (RAS), Bio-floc and cage culture along with imparting training for skill development and capacity building among fishers and fish farmers.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the financial year 2022-23, approved the proposals to the tune of Rs. 7424.52 crore for development of fisheries sector including aquaculture in all the States/Union Territories benefitting 80,843 fish farmers and fishers. The State-wise details of beneficiaries including fish farmers benefitted under the PMMSY during FY 2022-23 is furnished at Annexure.

During the last 3 years (2020-21 to 2022-23), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India under PMMSY has approved fisheries developmental proposal of Government of Gujarat amounting to Rs. 737.28 crore and central funds of Rs. 65.16 crore has been released. Government of Gujarat has informed, as on date about 4394 beneficiaries including fish farmers have been benefited under PMMSY and Rs.30.29 crore has been released to the beneficiaries.

Annexure Statement referred to in reply to the Rajya Sabha Unstarred Question No. 258 for reply on 21st, July regarding Beneficiaries under PMMSY during 2022-23.

Sl. No.	State/UT	Total Beneficiaries (Numbers)
1	Andhra Pradesh	4235
2	Andaman & Nicobar	57
3	Arunachal Pradesh	448
4	Assam	1575
5	Bihar	1215
6	Chhattisgarh	11866
7	Goa	112
8	Gujarat	2527
9	Haryana	916
10	Himachal Pradesh	1040
11	Jammu & Kashmir	16354
12	Jharkhand	544
13	Karnataka	1243
14	Kerala	813
15	Ladakh	31
16	Lakshadweep	34
17	Madhya Pradesh	1949
18	Maharashtra	4303
19	Manipur	673
20	Meghalaya	371
21	Mizoram	8214
22	Nagaland	1407
23	Odisha	693
24	Puducherry	573
25	Punjab	387
26	Rajasthan	76
27	Sikkim	1543
28	Tamil Nadu	6709
29	Telangana	1446
30	Tripura	2043
31	Uttar Pradesh	2566
32	Uttarakhand	327
33	West Bengal	4553